

Opening of B.T. College in Each District

3783. Shri B. K. Daschowdhary: Will the Minister of Education be pleased to state:

(a) whether the Government of India have a proposal to start one B.T. College in every district;

(b) if so, when the B.T. Colleges will be started in Districts, where there is none at present; and

(c) whether the Government of India are in a position to start a B.T. College immediately, if the local people of a District donate land?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) No, Sir. Education being a State subject, such institutions are generally set up by the States, keeping in view, the needs of the area and resources of the State.

(b) Does not arise.

(c) Such a proposal has to be made to and considered by the State Government concerned.

Reserved Vacancies for S.C. and S.T.

3783. Shri Siddayya: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the Director General, Employment and Training has the authority to nominate Scheduled Castes and Scheduled Tribe candidates against reserved vacancies;

(b) if so, in how many cases and in what category of posts he has nominated such candidates during 1963-64 to 1966-67; and

(c) whether a copy of the order authorising him to nominate them to reserved vacancies will be laid on the Table of the House?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) No.

(b) and (c). Do not arise.

Employment Exchanges in Dadra, Nagar Haveli and Laccadives Islands

3784. Shri Siddayya: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether there are any Employment Exchanges in Dadra, Nagar Haveli and Laccadives Islands;

(b) if not, the reasons therefor; and

(c) if so, the number of candidates registered and the number of placements during the year 1966-67?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) No.

(b) The areas are not as yet industrially important, nor have they any employment potential.

(c) Does not arise.

Ahmed Group of Mills near Bombay

3785. Shri Narendra Singh Mahida: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the Ahmed Group of Mills at Ambarnath (near Bombay) after being acquired as evacuee property for Rehabilitation Pool in March, 1955 was sold to one, Kanwar Rajnath, for Rs. 50,11,000 in August, 1957;

(b) whether Government have received the full sale price;

(c) if not, details of payments so far received and the amount outstanding from the purchaser and reasons for delayed payment;

(d) whether it is a fact that the purchaser has given cheques in payment which were dishonoured by the banks; and

(e) if so, the details of such payments and action taken by the Government for the recovery of the due amount?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a)